NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH: NEW DELHI Company Appeal (AT) (Insolvency) No. 1471 of 2019

In the matter of:

Fourth Dimension Solutions Ltd.

....Appellant

Vs.

Ricoh India Ltd. & Ors.

...Respondents

Present

For Appellant: Mr. PP Chaudhary, Sr. Advocate with Mr. David Rao,

Mr. Sanjeet Purohit, Mr. Atul Sharma and Mr. M.S.

Vishnu Shankar, Advocates.

For Respondents: Mr. Arun Kathpalia, Sr. Advocate with Ms. Pooja

Mahajan, Ms. Mahima Singh, Ms. Avni Srivastava,

Advocates.

Mr. Abhinav Vasist, Sr. Advocate with Mr. Prateek Kumar, Mr. Rohit Ghosh, & Ms. Raveena Rai,

Advocates for Resolution Applicant.

With

Company Appeal (AT) (Insolvency) No. 100 of 2020

In the matter of:

Connect Residuary Pvt. Ltd.

....Appellant

Vs.

Krishna Chamadia & Ors.

...Respondents

Present

For Appellant: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Shivkrit

Rai & Mr. T.N. Durga Prasad, Mr. Nazish Alam, Mr.

Rajshree Chaudhary, Advocates.

For Respondents: Mr. Arun Kathpalia, Sr. Advocate with Ms. Pooja

Mahajan, Ms. Mahima Singh, Ms. Avni Srivastava,

Advocates.

Mr. Abhinav Vasist, Sr. Advocate with Mr. Prateek Kumar, Mr. Rohit Ghosh & Ms. Raveena Rai,

Advocates for Resolution Applicant.

With

Company Appeal (AT) (Insolvency) No. 101 of 2020

In the matter of:

Connect Residuary Pvt. Ltd.

....Appellant

Vs.

Krishna Chamadia & Ors.

...Respondents

Present

For Appellant: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Shivkrit

Rai, Mr. T.N. Durga Prasad, Mr. Nazish Alam, Mr.

Rajshree Chaudhary, Advocates.

For Respondents: Mr. Arun Kathpalia, Sr. Advocate with Ms. Pooja

Mahajan, Ms. Mahima Singh, Ms. Avni Srivastava,

Advocates.

Mr. Abhinav Vasist, Sr. Advocate with Mr. Prateek Kumar, Mr. Rohit Ghosh & Ms. Raveena Rai,

Advocates for Resolution Applicant.

With

Company Appeal (AT) (Insolvency) No. 109 of 2020

In the matter of:

Sales Tax Department State of MaharashtraAppellant

Vs.

Ricoh India Ltd. & Ors.

...Respondents

Present

For Appellant: Mr. Rahul Chitnis and Mr. Aaditya Pandey, Advocates.

For Respondents: Mr. Arun Kathpalia, Sr. Advocate with Ms. Pooja

Mahajan, Ms. Mahima Singh, Ms. Avni Srivastava,

Advocates.

Company Appeal (AT) (Insolvency) No. 1471 of 2019 and 100, 101, 109 & 248 of 2020

Mr. Abhinav Vasist, Sr. Advocate with Mr. Prateek Kumar, Mr. Rohit Ghosh & Ms. Raveena Rai, Advocates for Resolution Applicant.

With

Company Appeal (AT) (Insolvency) No. 248 of 2020

In the matter of:

State Tax Officer

....Appellant

Vs.

Ricoh India Ltd. & Ors.

...Respondents

Present

For Appellant:

Mr. Aniruddha P. Mayee, Mr. Maulik Nanavati and

Manvi Damle, Advocates.

For Respondents:

Mr. Arun Kathpalia, Sr. Advocate with Ms. Pooja Mahajan, Ms. Mahima Singh, Ms. Avni Srivastava,

Advocates.

Mr. Abhinav Vasist, Sr. Advocate with Mr. Prateek Kumar, Mr. Rohit Ghosh & Ms. Raveena Rai,

Advocates for Resolution Applicant.

ORDER

19.04.2021: Heard Learned Counsel for the Respondent No. 2 & 3 at length. Learned Senior Counsel for the Appellant in Company Appeal (AT) (Ins) No. 1471 of 2019 started Rejoinder argument. We have heard him for about 20 minutes. He submits that he will take one hour more to conclude his arguments, due to paucity of time the matter is adjourned.

Let the matter be fixed for remaining arguments in Company Appeal (AT) (Ins) No. 1471 of 2019 and other three connected Appeals on **27**th **and 29**th **April, 2021** on top of the list.

Registry is directed to accept the Citations on behalf of the Respondent No. 2 & 3 in this Appeal.

[Justice Jarat Kumar Jain] Member (Judicial)

> [Kanthi Narahari] Member (Technical)

sr/bm